

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 180/00495/2018

Dated this the 11th day of June, 2018

*Hon'ble Mr.U.Sarathchandran , Judicial Member
Hon'ble Mr.E.K. Bharat Bhushan, Administrative Member*

Sreeja V.C.
Aged 37 years,
W/o Shibu P.S.
Vikkaramparambil House,
perumbalam P.O., Alleppey District,
Pin 688 570 ... Applicant
[Applicant by Ms. Thushara V.Advocate]

Versus

1. The Union of India
Represented by the Secretary,
Ministry of Labour and Employment,
ShramShakti Bhavan, Rafi Marg,
New Delhi 110 001.
2. The Director,
Dattopant Thengadi National Board for
Workers Education and Development,
North Ambazari Road,
Nagpur 440 033.
3. Director,
(Ministry of Labour and Employment)
Government of India & DTNBWED)
ShramShakti Bhawan,
Rafi Marg, New Delhi 110 001.
4. Regional Director,
Regional Directorate,
Dattopant Thengadi National Board for
Workers Education
SA 5 & 6 FACT Township
Eloor, Udyogamandal,
Kochi 683 501.

...Respondents

(By Mr.E.N. Hari Menon ACGSC for Respondents)

This application having been finally heard on 11.06.2016 the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: E.K. Bharat Bhushan, Administrative Member:

Applicant is the wife of Late Shibu P.S. Driver Gr.III who worked under the 4th respondent. Applicant's husband had passed away on 28.8.2017 due to sudden Cardiac

Arrest while working in the office of the 2nd respondent. Applicant, being the widow, had submitted an application for being considered for appointment under the Dying in Harness Scheme but has not been favoured with a reply so far.

2. Mr. E.N. Hari Menon, learned ACGSC present.

3. At this point, we feel that the O.A. can be disposed with a direction to the second respondent to consider Annexure A.1 and A.2 applications filed by the applicant and take an expeditious decision on the same. The request for dying in harness posting is to be considered and orders passed thereon and communicated to the applicant within two months from the date of receipt of copy of this order. Ordered accordingly. O.A. is disposed of *in limine*.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

(U. SARATHCHANDRAN)
JUDICIAL MEMBER

sj*

LIST OF ANNEXURES FILED BY THE APPLICANT.

Annexure A1.: Representation dated 18.09.2017 by the applicant to the 2nd respondent.

Annexure A.2: Representation dated 21.12.2017 by the applicant to the 2nd respondent.

Annexure A.3: Representation dated 7.3.2018 by the applicant to the 3rd respondent.

Annexure A.4: Letter acknowledgment from the office of the Prime Minister.